NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 354/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Jagdish Manilal Patel

V/s.

Kotak Mahindra Bank Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Advocate for
Advocate for
Petitioner

ilb

M.S. Bhardwai)

Advocate for
Petitioner

Petitioner

Republication

ORDER

C.P. No. 354/58(4)&59/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- It is represented by the Counsel of Respondent No. 4 Ram Prasad that he 2. will file Reply today.
- 3. The matter is adjourned to **18.01.2018**. __/

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN Member (Judicial)